

10

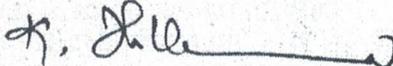
**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE)
SITTING AT CHENNAI**
**(Under section 18(1) read with sections.14,15 of National Green Tribunal
Act of 2010)**

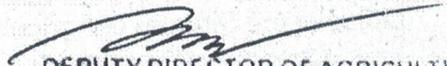
Application No. 112 of 2022 (SZ)

Saraswathi Excel Matriculation School
Rep.by its Correspondent, M.Rajasekaran,
Thiruvannamalai Road, Sozhaganur - 605 402,
Vikravandi Taluk, Villupuram District. Petitioner.

-Vs-

1. The Member Secretary,
Tamil Nadu Pollution Control Board,
Guindy, Chennai - 600 032.
2. The Secretary to Government,
Agriculture and Farmers Welfare
Department, Fort St. George, Secretariat,
Chennai - 600 009.
3. The District Collector,
Villupuram District.
4. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Villupuram District.
5. The Commissioner of Agriculture,
Chepauk, Chennai 600 005.
6. The Deputy Director of Agriculture,
(Plant Protection)
State Licensing Authority,
Chepauk, Chennai - 600 005.
7. The Tahsildar,
Vikkiravandi Taluk,
Villupuram District.
8. M/s. Sri Krithika Agro Chemicals,
No.23, Hospital Road,
(Opposite Telephone Exchange),
Vandimedu, Villupuram. ...Respondents.


AGRICULTURAL OFFICER
Office of the Director of Agriculture
Chepauk, Chennai - 5.


DEPUTY DIRECTOR OF AGRICULTURE
(PLANT PROTECTION)
State Licensing Authority,
Tamilnadu.

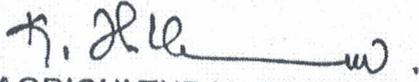
ADDITIONAL REPORT FILED BY THE SIXTH RESPONDENT

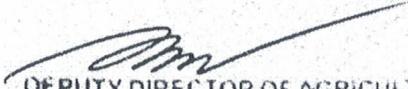
I, K. Mani, Son of M.Kandagounder, aged about 53 years, working as Deputy Director of Agriculture (Plant Protection) I/c., having office at the Directorate of Agriculture, Chepauk, Chennai - 5, do hereby solemnly affirm and sincerely state as follows:-

1. I am the 6th Respondent herein and as such I am well acquainted with the facts and circumstances of the case from the records available and I am authorized to file this report on behalf the 2nd, 5th and 6th respondents of Agriculture Department. I have gone through all the averments made in the application. Further the Report Dated: 22.11.2022 I hereby submit the additional particulars;

2. It is submitted that a surprise inspection was conducted by Assistant Director of Agriculture, Villupuram at the premises of M/s. Sri Krithika Agro Chemicals, Cholaganur Village, Koliyanur Block, Villupuram District on 10.11.2022 and 29.11.2022 Inspection report was submitted vide reference E3/9324/2022, dated 11.11.2022 and E3/9324/2022, dated 29.11.2022 respectively. A copy of the report submitted by the Joint Director of Agriculture, Villupuram dated 11.11.2022 and 29.11.2022 are enclosed.

Annexure-I & Annexure-II along with Photo evidence.

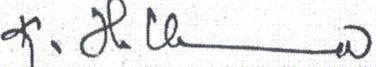

 AGRICULTURAL OFFICER
 Office of the Director of Agriculture
 Chepauk, Chennai - 5.


 DEPUTY DIRECTOR OF AGRICULTURE
 (PLANT PROTECTION)
 State Licensing Authority,
 Tamilnadu.

3. It is submitted, in the report of Joint Director of Agriculture, Villupuram referred above, on verification, there was no evidence found related to production of banned pesticide Phorate and material evidence during Inspection at the premises.

4. It is submitted that a show cause notice was issued to the 8th respondent, vide PPS4/67281/2022, Dated: 18.10.2022 for violations of Insecticides Act 1968 and Rules 1971 **Annexure-III**. It is submitted that the reply for the show cause notice was received from 8th respondent dated 31.10.2022. Please see **Annexure-IV**.

5. It is submitted that, M/s. Sri Krithika Agro Chemicals, Villupuram is found violating the Insecticides Act 1968 and Rules 1971 and show cause notice was issued to M/s. Sri Krithika Agro Chemicals, Villupuram for offering explanation vide PPS4/67281/2022, Dated:18.11.2022 and reply for the same is awaited from Sri Krithika Agro Chemicals, Villupuram. It is submitted that necessary action is being initiated to suspend or cancel the licence for violations of the provisions of the Insecticides Act 1968 and Insecticides Rules 1971. I confirm that at present there is no production activity done at the above premises.


 AGRICULTURAL OFFICER
 Office of the Director of Agriculture
 Chepauk, Chennai - 5.

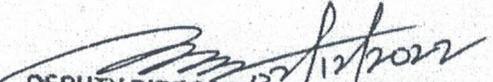
Signed:

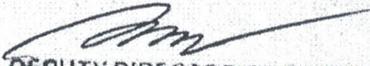
Date:

Verification

I, K. Mani, Deputy Director of Agriculture (Plant Protection) (i/c), Agriculture Department herein do hereby verified the contents of this report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:


 DEPUTY DIRECTOR OF AGRICULTURE
 (PLANT PROTECTION)
 State Licensing Authority,
 Tamilnadu.

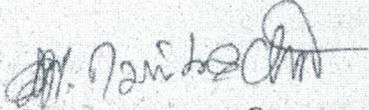

 DEPUTY DIRECTOR OF AGRICULTURE
 (PLANT PROTECTION)
 State Licensing Authority,
 Tamilnadu.

A

<p>கையெழுத்து உள்ளதா? மேலும் அதில் பூச்சி மருந்து விஷம் என்பதை அறிவேன் என குறிப்பிடப்பட்டு உள்ளதா?</p>	<p>2ஜிடி சிண்டி ஜெய் என்டர்ஸ் கோல்பி எடிபிஎஸ்.</p>
<p>11 பூச்சி மருந்துகள் வாங்கிய பட்டியல்கள் (INVOICE) தனி கோப்பில் முறையாக பராமரிக்கப்படுகிறதா?</p>	<p>பட்டியல் பராமரிக்கப்படுகிறது.</p>
<p>12 கொள்கலன்களில் நிர்ணயிக்கப்பட்ட விலைக்கு யிகாமல் விற்பனை செய்யப்படுகிறதா?</p>	<p>2ஜிடி சிண்டி ஜெய் என்டர்ஸ் கோல்பி எடிபிஎஸ்.</p>
<p>13 கொள்கலன்களில் பேட்ச் எண், தயாரிப்பு நாள் மற்றும் காலாவதி நாள் குறிப்பிடப்பட்டு உள்ளதா?</p>	<p>தந்தையர் இலெய் ஜெம் இலெய்.</p>
<p>14 காலாவதியான பூச்சி மருந்துகள் இருப்பில் உள்ளதா? இருந்தால் அதன் விபரம்.</p>	<p>இல்லை.</p>
<p>15 தடை செய்யப்பட்ட பூச்சிக் கொல்லி மருந்துகள் இருப்பு உள்ளதா? இருந்தால் அதன் விபரம்.</p>	<p>ஜெய் சைடிசி இல்லை.</p>
<p>16 இருப்பு வைக்கப்பட்டுள்ள அனைத்து பூச்சி மருந்து கொள்கலன்களிலும் விபரத்தாள் இணைத்து வைக்கப்பட்டுள்ளதா?</p>	<p>இலெய் ஜெம் இலெய்.</p>
<p>17 மாதாந்திர இருப்பு மற்றும் விற்பனை விவரம் குறித்த அறிக்கை வேளாண்மை உதவி இயக்குநர்களுக்கு அனுப்பப்படுகிறதா?</p>	<p>மொரோக்டி அறிக்கை ஜெம் உதயங்கலிஎஸ்.</p>
<p>18 இருப்பு பதிவேட்டிற்கும் உண்மை இருப்பிற்கும் வித்தியாசம் உள்ளதா ஆம் எனில் விபரம் குறிப்பிடவும்</p>	<p>பதிவேட்டு கோப்பிக்கப்பட்டவில்லை.</p>
<p>19 பதிவு செய்யப்படாத நிறுவனத்தின் உயிரியியல் பூச்சிக்கொல்லி மருந்துகள்(Bio Pesticide) / 3% Yellow Phosphorous (Rattol Paste) இருப்பு உள்ளதா ஆம் எனில் விபரம் குறிப்பிடவும்</p>	<p>பூச்சிக்கொல்லி இலெய் ஜெம் தந்தையர் இலெய்.</p>
<p>21 ஆய்வு அலுவலரின் ஆய்வுக் குறிப்பு</p>	<p>1. ஜெய் உயர் ஜெம் இலெய் எடிபிஎஸ் 2. மொரோக்டி அறிக்கை ஜெம் உதயங்கலிஎஸ் 3. இலெய் ஜெம் இலெய், விஷகொல்லி மருந்துகள் மற்றும் பூச்சியு பாதிப்புகள் ஜெம் இலெய் 4. அயிரியியல் மருந்துகள் குறிப்பி செட்டிபெட்டிபெட்டி 74 டி x 25 கி - ஜெம் எனக்கல் 1850 கி (செட்டிபெட்டி) பயிர் மருந்துகள் மருந்து 14/10/2022 அன்ற ஜெய் இலெய் இலெய் இலெய் இலெய் பதிவேட்டு கோப்பிக்கப்பட்டவில்லை.</p>
	<p>5. பூச்சிக்கொல்லி 2000 (பிரிண்டி) உயர் VIII கி 20000. உயர் III கி 6 மருந்து இலெய். 6. செங்கண்ட ஜெய் இலெய் இலெய் பூச்சிக்கொல்லி 2000 ஜெய் இலெய் இலெய் பரிசீலனைக்கப்பட்டவில்லை.</p>

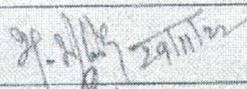
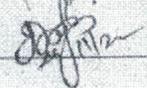
வ. எண்	பதிவு செய்யப்படாத உயிரியியல் பூச்சிக்கொல்லி மருந்துகள் (Bio Pesticide) / Rattol Paste பெயர்	நிறுவனத்தின் பெயர்	இருப்பு அளவு
1	2	3	4
— இரெய் ராட் இல்லை —			

வ. எண்	பூச்சிக் கொல்லி / பூஞ்சாணம் மருந்தின் பெயர்	விற்பனை பதிவேடு பக்க எண்	புத்தக இருப்பு	உண்மை இருப்பு	வித்தியாசம்	
					குறைவு	அதிகம்
1	2	3	4	5	6	7
1	Cypertech	-	-	182 kgs		
2	carbendazim bulk	-	-	25 kgs		
3	Acephate bulk	-	-	15 kgs		
4	C9 solvent (185 க் x 20 பாறல்)	-	-			


 உரிமையாளர் (அ) விற்பனையாளர்
SRI KIRUTHIRA AGRO CHEMICALS
 No: 310/3, Thiruvannamalai Main Road,
CHOLAGANUR, VILLUPURAM DT,
 Tamilnadu - 605 402

உரிமை
 29/12/2012
Assistant Director Of Agriculture
Kolliyanur @ Villupuram.

ஆய்வுக்குழுவின விபரம்

வ. எண்	பெயர்	பதவி	கையொப்பம்
1	V. வேல்	வேளாண்மை உயிர் அபிவிருத்தி கேள்விப்பவர்	
2	அ. அனந்தசுந்தர்	வேளாண்மை உயிர் அபிவிருத்தி (தற்காலிகமாக) அபிவிருத்திப்பவர்	 29/12/2012
3	C. சத்யநாதன்	வேளாண்மை அபிவிருத்தி (தற்காலிகமாக) இயக்குநர், அபிவிருத்தி	

8
Annexure - I

FIRM: M/s. SRI KRITHIKA AGRO CHEMICALS
PPS4/97104/2016

Manufacturing Unit
310/3, Thriuvannamalai Main Road,
Cholaganur Village,
Villupuram - 605 402.

ANNEXURE

The Manufacturing Licence No. 430/2007, dated: 18.12.2007 for the following products subjects to the order and communications that may be issued by the Central Insecticides Board, Government of India and Government of Tamilnadu etc., from time to time in this regard.

SL NO	Products	Registration No
1	Cartap hydrochloride 4% GR	CIR-57125/2007- Cartap hydrochloride(GR)-(275)-835
2	Cypermethrin 10% EC	CIR-57126/2007-Cypermethrin(EC)-(275)-2431
3	Monocrotophos 36% SL ✓	CIR-57127/2007-Monocrotophos(SL)-1733
4	Carbofuran 3% CG	CIR-57128/2007-Carbofuran(CG)-(275)-568
5	Phorate 10% CG ✓	CIR-57129/2007-Phorate(CG)-(275)-1023
6	Acephate 75% SP	CIR-57931/2007-Acephate(SP)-(279)-1148
7	Carbendazim 50% WP	CIR-57933/2007-Carbendazim(WP)-(279)-1207
8	Lambda Cyhalothrin 5% EC	CIR-57929/2007-Lambda cyhalothrin(EC)-(279)-630
9	Butachlor 50% EC	CIR-57932/2007-Butachlor(EC)-(279)-1559
10	Glyphosate 41% SL	CIR-100325/2011-Glyphosate(SL)(314)-8
11	Chlorpyrifos 20% EC ✓	CIR-101135/2012-chloropyrifos(EC)(323)-1
12	IMDACLOPRID 17.8%SL	CIR-101136/2012-IMDACLOPRID(SL)(323)-1
13	Hexaconazole 5% EC	CIR-100920/2012-HEXoconazole(EC)(320)-1
14	Cartap Hydrochloride 50% SP ✓	CIR-12923/2015-Cartap hydrochloride (SP)(353)-367
15	Atrazine 50% WP	CIR-12923/2015-Atrazine (WP)(353)-202

K. R. Mani 11/9/16
DEPUTY DIRECTOR OF AGRICULTURE,
(PLANT PROTECTION)
State Licensing Authority,
Tamilnadu.

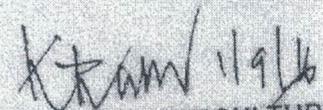
P.T

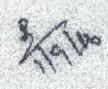
S
11/9/16

9

16	Acephate 25%+Fenvalerate3%EC ✓	CIR-129235/2015- Acephate+Fenvalerate(EC)(353)-391
17	Acetamiprid 20% SP	CIR-129236/2015-Acctamiprid(SP)(353)-205
18	Lambda Cyhalothrin 2.5% EC ✓	CIR-12902/2015- Lambda cyhalothrin(EC)(353)-127
19	Mancozeb 72% WP ✓	CIR-129025/2015-Mancozeb (WP)(353)-327
20	Hexaconazole 5% SC ✓	CIR-129234/2015- Hexaconazole(SC)(353)-455
21	Fipronil 0.3% GR	CIR- 129233/2015- Fipronil (GR)(353)-539
22	Fenvalerate 20% EC	CIR- 129030/2015-Fenvalerate(EC)(353)-139
23	Diuron 80% WP ✓	CIR- 129029/2015- Diuron (WP)(353)-27
24	Carbendazim12%+Mancozeb63% WP	CIR-129238/2015- Carbendazim+Mancozeb(WP)(353)-604
25	Dichlorvos 76% EC ✓	CIR- 129028/2015- Dichlorvos(EC)(353)-163
26	Oxyflourfen 23.5% EC ✓	CIR- 128657/2015- Oxyflourfen(EC)(353)-125
27	Metribuzin 70% WP ✓	CIR- 128656/2015- Metribuzin(WP)(353)-148
28	Pendimethalin 30% EC	CIR-128199/2015- Pendimethalin(EC)(353)-275
29	Prethilachlor 50% EC ✓	CIR- 128392/2015- Prethilachlor(EC)(353)-308
30	Metalaxy 8%+Mancozeb 64% WP	CIR- 129026/2015- Metalaxy +Mancozeb(WP)(353)-293
31	Profenophos 50% EC ✓	CIR- 128653/2015- Profenophos(EC)(353)-379
32	Profenophos40%+Cypermethrin4% EC	CIR- 128393/2015- Profenophos+Cypermethrin(EC)(353)-370
33	Propiconazole 25% EC ✓	CIR-128654/2015- Propiconazole(EC)(353)-197
34	Tricyclazole 75% WP ✓	CIR- 129022/2015- Tricyclazole(WP)(353) 174
35	Triazophos 40% EC ✓	CIR- 128198/2015- Triazophos (EC)(353)-199
36	Triadimefon 25% WP ✓	CIR- 129024/2015- Triadimefon (WP)(353)-26
37	Temephos 50% EC ✓	CIR- 129023/2015- Temephos(EC)(353)-80
38	Sulphur 80% WP ✓	CIR - 128655/2015- Sulphur (WP)(353)-518
39	Paraquat Dichloride 24% SL ✓	CIR - 128658/2015- Paraquat Dichloride (SL)(353)-228
40	Chlorpyrifos 50% EC ✓	CIR - 129027/2015- Chlorpyrifos (EC)(353)-504

Expert Staff: R. Anand, M.Sc.


 DEPUTY DIRECTOR OF AGRICULTURE,
 (PLANT PROTECTION)
 State Licensing Authority,
 Tamilnadu.



FORM VIII

LICENSE TO SELL, STOCK OR EXHIBIT FOR SALE OR DISTRIBUTE INSECTICIDES, INCLUDING STOCK AND USE OF INSECTICIDES FOR COMMERCIAL PEST CONTROL OPERATIONS
(See sub-rules (3A) and (4) of rule 10)

License Number 73 / 2016-17

License to sell, stock or exhibit for sale or distribute by retail the following insecticide(s) or carrying out commercial pest control operations on the premises situated at

NO: 5-A, Selva Nagar, Virattikeppam Road, Villupuram.
- 605602

(Complete address along with PIN Code)

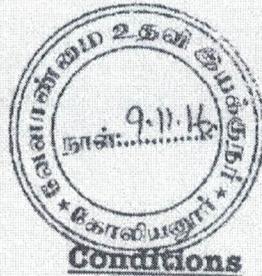
is granted to M/s G.V. Agro Groups. (as per the declaration given by S/O C. Schar, Chemist is the authorised person for sale)
as specified hereunder:-

Sl. No.	Particulars of the insecticide	Registration Number	Date of grant of License
1.	<u>M/s. Sri Kiruthika Agro Chemicals, Villupuram.</u>		
2.	<u>M/s. Sabari Crop Care Sciences (P) Ltd, Chennai.</u>		

2. The license is subject to the provisions of the Insecticides Act, 1968 and the rules made thereunder for the time being in force as well as the conditions specified below.

Place: Kolliyanur.

Date: 9.11.2016.



Signature of the licensing officer
Seal
கோலியனூர் 2-ஆவது இயக்குநர்
கோலியனூர். AC: 403

1. The License shall be displayed in a conspicuous place in the premises.
2. No insecticide shall be sold or exhibited for sale or distributed or issued for use in commercial pest control operations except in packages approved by the Registration Committee from time to time.
3. If the licensee wants to sell, stock or exhibit for sale or distribute or commercial pest control operations any additional insecticide during the validity of the license, he may apply to the licensing officer for issuance of license for each such insecticide on payment of the prescribed fee.
4. An application for the renewal of the license for pest control operation shall be made as laid down in sub-rule (3A) of rule 10 of the Insecticides Rules, 1971.
5. Any other condition(s) - may be specified by the Licensing Officer.
6. Subject to the fulfillment of education qualification on or before 25.11.17

Signature of the licensing officer
Seal
கோலியனூர் 2-ஆவது இயக்குநர்
கோலியனூர். AC: 403



SRI KRITHIKA AGRO CHEMICALS

310/3, Thiruvannamalai Main Road, Cholaganur Village, Villupuram - 605 402.

Ph : 04146-227585 Cell : 9842429026 Email ID: sriskac@gmail.com

“FORM IX”

No. 515

PRINCIPAL CERTIFICATE

We Manufacturing the following insecticide (s) as per the details given below

SL NO	Product Name	Trade Name	Address of the Manufacturing Premises	License No	Date of Issue	Valid upto	Name & Address of the Licensing Authority
1	Acephate 75% SP	LION KRITHI 75 SP	310/3, Thiruvannamalai Main Road, Cholaganur Village Villupuram-605 402.	430/2007	18-12-07	As Prescribed in the Insecticide Amendment Rules 2015 Permanent	THE COMMISSIONER OF AGRICULTURE Government of Tamilnadu Chepauk, Chennai 5
2	Acetamiprid 20% SP	LION KRITHI 20SP	-do-	-do-	-do-	-do-	-do-
3	Acephate 25%+Fenvalerate 3% EC	LION KRITHI 25+3EC	-do-	-do-	-do-	-do-	-do-
4	Atrazine 50% WP	LION KRITHI 50WP	-do-	-do-	-do-	-do-	-do-
5	Butachlor 50% EC	LION KRITHI CHLOR 50 EC	-do-	-do-	-do-	-do-	-do-
6	Cartap hydrochloride 4% GR	LION KIRUTOP 4G	-do-	-do-	-do-	-do-	-do-
7	Carbofuran 3% CG	LION KRITHI 3CG	-do-	-do-	-do-	-do-	-do-
8	Carbendazim 50% WP	LION KRITHI STIN 50	-do-	-do-	-do-	-do-	-do-
9	Cartap Hydrochloride 50% SP	LION KRITHI 50 SP	-do-	-do-	-do-	-do-	-do-
10	Carbendazim 12%+Mancozeb 63% wp	LION KRITHI 12+63 WP	-do-	-do-	-do-	-do-	-do-
11	Chlorpyrifos 50% EC	LION KRITHI 50EC	-do-	-do-	-do-	-do-	-do-
12	Chlorpyrifos 20% EC	LION KRITHI - 20EC	-do-	-do-	-do-	-do-	-do-
13	Cypermethrin 10% EC	LION KRITHI CYPER 10EC	-do-	-do-	-do-	-do-	-do-
14	Diuron 80% WP	LION KRITHI 80WP	-do-	-do-	-do-	-do-	-do-
15	Dichlorvos 76% EC	LION KRITHI 76 EC	-do-	-do-	-do-	-do-	-do-
16	Fenvalerate 20% EC	LION KRITHI 20 EC	-do-	-do-	-do-	-do-	-do-
17	Fipronil 0.3% GR	LION KRITHI 0.3GR	-do-	-do-	-do-	-do-	-do-
18	Geysphosate 41%	LION KRITHI -41SL	-do-	-do-	-do-	-do-	-do-
19	Hexaconazole 5% EC	LION KRITHI -5EC	-do-	-do-	-do-	-do-	-do-
20	Hexaconazole 5% SC	LION KRITHI -5SC	-do-	-do-	-do-	-do-	-do-
21	IMIDACLOPRID 17.8 % SL	LION KRITHI -17.8SL	-do-	-do-	-do-	-do-	-do-
22	Lambda Cyhalothrin 5% EC	LION KRITHI FIGHTER-5EC	-do-	-do-	-do-	-do-	-do-
23	Lambda Cyhalothrin 2.5% EC	LION KRITHI 25EC	-do-	-do-	-do-	-do-	-do-
24	Mancozeb 72% WP	LION KRITHI 75 WP	-do-	-do-	-do-	-do-	-do-
25	Metribuzin 70% WP	LION KRITHI 70WP	-do-	-do-	-do-	-do-	-do-
26	Metalaxy 1 8%+Mancozeb 64% WP	LION KRITHI 8+64 WP	-do-	-do-	-do-	-do-	-do-
27	Monocrotophos 36% SL	LION KRITHI PHOS 36SL	-do-	-do-	-do-	-do-	-do-
28	Oxyflourfen 23.5% EC	LION KRITHI 23.5 EC	-do-	-do-	-do-	-do-	-do-
29	Paraquat Dichloride 24% SL	LION KRITHI 24 SL	-do-	-do-	-do-	-do-	-do-
30	Pandimethalin 30% EC	LION KRITHI 30 EC	-do-	-do-	-do-	-do-	-do-
31	Phorate 10% CG	LION KRITHI 10 G	-do-	-do-	-do-	-do-	-do-
32	Pretilachlor 50% EC	LION KRITHI 50 EC	-do-	-do-	-do-	-do-	-do-
33	Proflenophos 50% EC	LION KRITHI 50 EC	-do-	-do-	-do-	-do-	-do-
34	Proflenophos 40%+Cypermethrin 4% EC	LION KRITHI 40+4 EC	-do-	-do-	-do-	-do-	-do-

12



Tin No. : 33394882067
CST No. : 387632 / 7-7-2005
ML No. : 430 / 2007

SRI KIRUTHIKA AGRO CHEMICALS

MANUFACTURES OF AGRO CHEMICALS

Reg. Office :

#5, Selya Nagar, Virattikuppam Road,
(Near. Imayam Gas Godown)
VILLUPURAM-605 602.

Factory :

310/3, Thiruvannamalai Main Road,
Cholaganur Village,
VILLUPURAM-605 402.

Cell : +91 98424 29026 +91 9894279004, Ph: 04146-227585, e.mail : sriskac@gmail.com.

Date:

Mr.K.SAMPATHKUMAR
S/o. Krishnavel,
No.71/123, Vinayagar Koil St.,
Virattikkuppam,
Villupuram - 605 301.

Sub : Appointment letter as Senior Chemist.

Dear Sir,

We are glad to inform you that, you have been appointed as Senior Chemist in our organization. You will be paid a consolidated salary of Rs.15,000/- (Fifteen Thousand only) from today i.e. 01.12.2021, you will also be provided with conveyance allowance of Rs.Rs.1000/- P.M.

You will be in our pay roll from today onwards and you will be provided all facilities like other staff on day to day basis as per rules and regulations.

Please acknowledge and sign the appointment letter for our records.

Sri KRITHIKA AGRO CHEMICALS

Proprietor.

13
13/11/22

भारतीय गैर न्यायिक

बीस रुपये
रु.20

Rs.20
TWENTY
RUPEES

INDIA

INDIA NON JUDICIAL

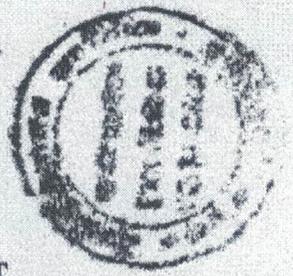
சென்னை தமில் நாடு TAMIL NADU

10/02/2022

சுப்பிரமணியம் பிள்ளை
S. JANSIKRISHNAN
L.No. 12/2022
STAMP VENDOR
MARUDUR, VILLUPURAM

02AC 834330

Sri KRITHIKA AGRO CHEMICALS
Villupuram



DETAILS OF THE CHEMIST AND HIS CONSENT

Name of the Chemist : K.SAMPATHKUMAR
Father's Name : Krishnavel
Qualification : M.Sc., Chemistry
Date of Birth : 22.12.1991
Residence Address : No.71/123. Vinayagar Koil St.,
Virattikkuppam,
Villupuram - 605 301.

From
Chief Administrative Executive,
M/s. SRI KRITHIKA AGRO CHEMICALS,
No.310/3, Thiruvannamalai Main Road,
Cholaganur, Villupura - 605 402.